

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1487
ANSWERED ON:09.08.2011
RASHTRIYA KRISHI BEEMA YOJANA
Singh Shri Bhupendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has conducted any survey/study on the present criteria adopted under the Rashtriya Krishi Beema Yojana as the farmers are not getting the desired benefits;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any request from the State Government of Madhya Pradesh to treat one field of farmer as a unit under Rashtriya Krishi Beema Yojana;
- (d) if so, the details thereof;
- (e) whether the Government proposes, to revise the criteria for the said yojana; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

(a) & (b): Considering the experienced shortcomings during implementation of crop insurance schemes and to make schemes easier and more farmer friendly, a Joint Group was constituted by the Government of India to study the existing schemes in 2004. Based on the recommendations of Joint Group and views/comments of States and other stakeholders, a new scheme i.e Modified National Agriculture Insurance Scheme

(MNAIS) was proposed and approved by Government of India for implementation in 50 districts in the country on pilot basis from Rabi 2010-11. During Rabi 2010-11, twelve States notified the implementation of MNAIS in 34 districts.

(c) to (f): Recently, State Government of Madhya Pradesh has interalia requested for reduction in unit area of insurance to individual farm level under yield based crop insurance schemes.

Under such schemes, claims are assessed on the basis of actual yield which is estimated through requisite number of Crop Cutting Experiments (CCEs). Conducting CCEs at individual farm level is not possible for States.